

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 226 OF 2014 &
IA NO. 346 OF 2014**

Dated: 7th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Power Transmission Corporation of Uttrakhand Ltd. Appellant(s)
Vs.
Uttrakhand Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Sarul Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Dinesh Parashar for R-2

ORDER

We have heard learned counsel for Respondent No.1 as well as learned counsel for Respondent No.2.

List the matter for further arguments on **15th December, 2016 at 2:30**

P.M.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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